

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2223
ANSWERED ON:06.08.2010
SALE OF GOVERNMENT STAKE IN NTPC AND NHPC
Satpathy Shri Tathagata

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has decided to further sell Government's stake in the National Thermal Power Corporation Limited (NTPC) and National Hydro Power Corporation Limited (NHPC);
- (b) if so, the details thereof;
- (c) the time by which the decision is likely to take effect; and
- (d) the present shareholding pattern of both the Public Sector Undertakings (PSUs)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

- (a)&(b) Government disinvested 5% paid up equity capital of National Hydro-electric Power Limited (NHPC) and National Thermal Power Limited (NTPC) in August 2009 and in February 2010 respectively. Government realized an amount of `2012.85 crore from the sale of shares in NHPC Ltd. and `8480 from sale of shares in NTPC Ltd.
- (c) At present there is no proposal to disinvest further equity in these two companies.
- (d) At present, Government shareholding in NHPC Ltd. and NTPC Ltd. is 86.36% and 84.50% respectively.